CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 429/2000 in O.A. NO. 385/2000

New Delhi this the 19th day of January, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Kanhaiya Prasad Singh, C/O A.P.Singh, R/O D-102, Sector-I, Delhi-110085.

... Applicant

(By Shri G.K.Aggarwal, Advocate)

-versus-

- Shri N.Krishnamoorthy,
 Director General (Works),
 CPWD, Nirman Bhawan,
 New Delhi-110011.
- Ms. P.Gupta,
 Superintending engineer (Civil),
 Co-ordination Circle (Civil),
 CPWD, B-108, I.P.Bhawan,
 New Delhi-110002.

... Respondents

(By Shri A.K.Bhardwaj, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:

Non-onservance of an order passed on 2.8.2000 in OA No.385/2000 is made the basis of the present CP. Aforesaid order, it is common ground, has been stayed by the High Court by an interim order passed on 8.1.2001 in CW No.7450/2000 with CM No.11464/2000. In the circumstances, no action is warranted in the present contempt petition, at least at present. In the circumstances, present C.P. is disposed of with no order as to costs.

Malky

(S.A.T.Rizvi)
Member (A)

Ashok Agarwal Chairman

/as/